

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) to (c). The restrictions imposed by Canada on the supply of equipment and components for use in reactors which are not under safeguards acceptable to them has affected the progress of the Madras Atomic Power Project (MAPP) in that alternative sources of supply for equipment for which orders were or were to be placed on manufacturers in Canada have now to be located. Arrangements have been made to locate alternative suppliers indigenously, wherever possible. Where this has not been possible, suitable alternative sources of supply are being located abroad. As finalisation of these arrangements will necessarily take time, this will cause some delay in the completion of MAPP. Constant efforts are, however, being made to complete the construction of MAPP as early as possible. It will not be in the public interest to disclose the names of the countries which have expressed willingness to supply equipment for MAPP.

Location of Liquid Propellant Plant

2821. SHRI VAYALAR RAVI: Will the Minister of SPACE be pleased to refer to the reply given to Unstarred Question No. 3394 on 5th December, 1973 regarding site selected in Kerala for starting Liquid Propellant Unit and state:

(a) whether Government have taken a final decision in the matter; and

(b) if so, the broad features thereof?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

Complaints from the Residents of Y.M.C.A. Hostel, Delhi

2822. SHRI B. S. BHAURA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the alleged complaint of the residents of Y.M.C.A. Hostel, Delhi that they are being harassed by anti-social elements; and

(b) if so, the steps taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). A complaint was received in April, 1973 from the General Secretary, Y.M.C.A. Tourist Hostel-cum-Programme Centre, alleging trespass, teasing of inmates and disturbance in social functions. Patrolling has been intensified around the area and thereafter there has been no complaint.

Issue of Licences to Mini Computer Manufacturing Industries in the Private Sector

2823. SHRI M. KATHAMUTHU: Will the Minister of ELECTRONICS be pleased to state:

(a) whether Government propose to issue licences to five or six mini-computer manufacturing industries in the private sector;

(b) if so, whether there is any proposal to start any such industry in the public sector also; and

(c) if so, the facts thereof?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) The Department of Electronics has received a few applications for the manufacture of Mini Computers. These are now under consideration. The exact number of